

1

WP-12194-2024

IN THE HIGH COURT OF MADHYA PRADESH AT JABALPUR

BEFORE

HON'BLE SHRI JUSTICE VIVEK JAIN ON THE 13th OF OCTOBER, 2025

WRIT PETITION No. 12194 of 2024

NIRMAL LOHIYA

Versus

THE STATE OF MADHYA PRADESH AND OTHERS

.....

Appearance:

Shri Rahul Rawat - Advocate for petitioner.

Shri V.P. Tiwari - Government Advocate for respondents/State.

Ms. Akashmi Trivedi - Advocate for respondent No.3.

ORDER

The counsel for petitioner submits that the petition has rendered infructuous.

It is accordingly dismissed as infructuous.

(VIVEK JAIN) JUDGE

psm